

HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

ABSTRACT

**JUNIOR CIVIL JUDGES - Transfers and Postings of Junior Civil Judges
- ORDERS - ISSUED.**

ROC.NO.3381/2015-B.SPL.

NOTIFICATION NO.794-B.SPL.

DATED:18.05.2015.

READ:

The High Court is pleased to order the following Transfers and Postings of Junior Civil Judges:-

The Junior Civil Judges mentioned in Column number 2 are transferred and posted in the Courts/Posts mentioned against their names in Column number 3. The respective officers are directed to handover charge of their post(s) to the officers mentioned in Column number 4 and get themselves relieved and proceed to their new stations and take charge of their respective court/post from the officers mentioned in Column number 5.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	TO HAND OVER CHARGE OF HIS/HER POST(S) TO	TO TAKE CHARGE OF HIS/HER POST(S) FROM
(1)	(2)	(3)	(4)	(5)
1.	Sri K.Balachander, Prl. Junior Civil Judge, Asifabad, Adilabad District	I Addl. Junior Civil Judge-cum-VI Metropolitan Magistrate, Cyberabad at Medchal	Junior Civil Judge, Sirpur	Prl. Junior Civil Judge, Medchal.
2.	Sri G.Uday Kumar, II Addl. Junior Civil Judge, Mancherial, Adilabad District	Prl. Junior Civil Judge, Armoor, Nizamabad District	I Addl. Junior Civil Judge, Mancherial	Addl. Junior Civil Judge, Armoor.
3.	Sri K.Ajesh Kumar, Addl. Junior Civil Judge, Nirmal, Adilabad District	III Addl. Junior Civil Judge, Warangal	Prl. Junior Civil Judge, Nirmal	From Sri K. Kalyan Chakaravarthi, III Addl. Junior Civil Judge, Warangal.
4.	Onrelief Sri K. Kalyan Chakaravathi, III Addl. Junior Civil Judge, Warangal	Prl. Junior Civil Judge, Warangal	--	I Addl. Junior Civil Judge, Warangal

5.	Sri T.Vasudevan, Prl. Junior Civil Judge, Ananthapuram.	IV Addl. Junior Civil Judge, Nellore	Addl. Junior Civil Judge, Ananthapuram	Prl. Junior Civil Judge, Nellore
6.	Smt. R.M.Subhavalli, Special Judicial Magistrate of First Class, Excise Court, Ananthapuram	Junior Civil Judge, Badvel, Kadapa District	Judicial Magistrate of First Class, Special Mobile Court, Ananthapuram	Junior Civil Judge, Sidhout
7.	Sri M.V.S.Prabhakar, Junior Civil Judge, Guntakal, Ananthapuram District	Judicial Magistrate of First Class, Jangareddygudem, West Godavari District	Special Judicial Magistrate of First Class for Railways, Guntakal	II Addl. Junior Civil Judge, Kovvur
Sri M.V.S.Prabhakar, on assumption of charge as Judicial Magistrate of First Class, Jangareddygudem, West Godavari District, will be in full additional charge of the post of Junior Civil Judge, Jangareddygudem, till completion of the Basic Training Programme of Sri Devan Ajay Kumar.				
8.	Smt. S.Thangamani, Prl. Junior Civil Judge, Kadiri, Anantapur District	Junior Civil Judge, Kanigiri, Prakasam District.	Addl. Junior Civil Judge, Kadiri	Junior Civil Judge, Podili
9.	Sri G.Shiva Prasad Yadav, Junior Civil Judge, Rayadurg, Anantapur District	Junior Civil Judge, Kamalapuram.	Junior Civil Judge, Kalyandurg	II Addl. Junior Civil Judge, Kadapa.
10.	Smt. T.Malleswari, I Addl. Junior Civil Judge, Chittoor	Prl. Junior Civil Judge, Tirupati, Chittoor District	Prl. Junior Civil Judge, Chittoor	IV Addl. Junior Civil Judge, Tirupathi
11.	Sri S.Kamalakar Reddy, Prl. Junior Civil Judge, Tirupati, Chittoor District	Prl. Junior Civil Judge, Anantapuram	IV Addl. Junior Civil Judge, Tirupathi	Addl. Junior Civil Judge, Ananthapuram
12.	Smt. V.Bhavani, I Addl. Junior Civil Judge, Tirupati, Chittoor District	I Metropolitan Magistrate for trial of cases unde M.V. Act (Mobile Court), Vijayawada.	IV Addl. Junior Civil Judge, Tirupathi	III Addl. Junior Civil Judge, Vijayawada
13.	Sri P.Srinivas, III Addl. Junior Civil Judge, Tirupati, Chittoor District (Juvenile Court)	Junior Civil Judge, Tekkali, Srikakulam District	II Addl. Junior Civil Judge, Tirupathi	Junior Civil Judge, Palasa

14.	Smt. D.Naga Venkata Lakshmi, V Addl. Junior Civil Judge, Tirupati, Chittoor District	Prl. Junior Civil Judge, Kandukur, Prakasam District	IV Addl. Junior Civil Judge, Tirupathi	III Addl. Junior Civil Judge, Ongole, including the post of Addl. Junior Civil Judge, Kandukur
	Smt. D.Naga Venkata Lakshmi, after assumption of charge as Prl. Junior Civil Judge, Kandukur, she will be in full additional charge of the post of Addl. Junior Civil Judge, Kandukur, during the remaining basic training period of Smt. N.Lavanya.			
15.	Smt. G.Vani, Junior Civil Judge, Pakala, Chittoor District	Prl. Junior Civil Judge, Kadri, Anantapuram District	Judicial Magistrate of First Class, Special Mobile Court, Chittoor	Addl. Junior Civil Judge, Kadiri
16.	Sri Yallamarthi Srinivasa Rao, Prl. Junior Civil Judge, Srikalahasti, Chittoor District	VII Addl. Junior Civil Judge, Rajahmundry, East Godavari District	Addl. Junior Civil Judge, Srikalahasti	VI Addl. Junior Civil Judge, Rajahmundry
17.	Sri M.Gurunath, VII Addl. Junior Civil Judge, Rajahmundry, East Godavari District.	II Addl. Junior Civil Judge, Nellore	VI Addl. Junior Civil Judge, Rajahmundry	I Addl. Junior Civil Judge, Nellore
18.	Sri D.Rama Linga Reddy, IV Addl. Junior Civil Judge, Kakinada, East Godavari District	I Addl. Junior Civil Judge, Ongole, Prakasam District	III Addl. Junior Civil Judge, Kakinada	Smt. P. Lakshmi Kumari, I Addl. Junior Civil Judge, Ongole, Prakasam District
19.	Onrelief Smt. P.Lakshmi Kumari, I Addl. Junior Civil Judge, Ongole, Prakasam District	Prl. Junior Civil Judge, Ongole, Prakasam District	--	Will regularly assume charge as Prl. Junior Civil Judge, Ongole
20.	Sri R.Sanyasi Naidu, V Addl. Junior Civil Judge, Kakinada, East Godavari District	III Addl. Junior Civil Judge, Tirupati, Chittoor District	II Addl. Junior Civil Judge, Kakinada	II Addl. Junior Civil Judge, Tirupathi

21.	Sri K.Prakash Babu, Judicial Magistrate of First Class, Special Mobile Court, Kakinada (PCR) East Godavari District	I Addl. Junior Civil Judge, Visakhapatnam	I Addl. Junior Civil Judge, Kakinada	Sri B.Lakshmi Narayan, I Addl. Junior Civil Judge, Visakhapatnam
22.	Onrelief Sri B.Lakshmi Narayan, I Addl. Junior Civil Judge, Visakhapatnam	Prl. Junior Civil Judge, Visakhapatnam	--	Will regularly assume charge as Prl. Junior Civil Judge, Visakhapatnam
23.	Sri K.Murali Mohan, Special Judicial Magistrate of First Class, Excise Court, Kakinada, East Godavari District	Addl. Junior Civil Judge, Bheemunipatnam, Visakhapatnam District (New Court)	I Addl. Junior Civil Judge, Kakinada	In consultation with Prl. District Judge, Visakhapatnam
24.	Sri V.Gopala Krishna, Judicial Magistrate of First Class, Addateegala, East Godavari District	Addl. Junior Civil Judge, Narsipatnam, Visakhapatnam District	Judicial Magistrate of First Class, Rampa- chodavaram	Prl. Junior Civil Judge, Narsipatnam
25.	Sri E.Anjaneyulu, Addl. Junior Civil Judge, Alamuru, East Godavari District	Junior Civil Judge, Bhanganapalle, Kurnool District	Prl. Junior Civil Judge, Alamuru	Addl. Junior Civil Judge, Nandyal
26.	Mutta Venkateswara Rao, Addl. Junior Civil Judge, Amalapuram, East Godavari District	Addl. Junior Civil Judge, Gannavaram, Krishna District (New Court)	Junior Civil Judge, Mummidivaram	II Addl. Junior Civil Judge, Vijayawada.
27.	Smt. B.H.V.Lakshmi Kumari, Junior Civil Judge, Anaparathi, East Godavari District	IV Addl. Junior Civil Judge, Kakinada, East Godavari District	VI Addl. Junior Civil Judge, Rajahmundry	III Addl. Junior Civil Judge, Kakinada
28.	Smt. B.Padma, Prl. Junior Civil Judge, Ramachandrapuram, East Godavari District.	II Addl. Junior Civil Judge, Nuzvid, Krishna District New Court	Addl. Junior Civil Judge, Ramachandra- puram	I Addl. Junior Civil Judge, Vijayawada
29.	Sri M.Srihari, Prl. Junior Civil Judge, Tuni, East Godavari District	II Metropolitan Magistrate for Railways, Visakhapatnam	Addl. Junior Civil Judge, Tuni	III Metropolitan Magistrate, Visakhapatnam

30.	Ms. K.Prasanthi, II Addl. Junior Civil Judge, Guntur	II Addl. Junior Civil Judge, Eluru, West Godavari District	I Addl. Junior Civil Judge, Guntur.	Sri V. Srinivasa Rao, II Addl. Junior Civil Judge, Eluru, West Godavari District
31.	Onrelief Sri V. Srinivasa Rao, II Addl. Junior Civil Judge, Eluru, West Godavari District	Prl. Junior Civil Judge, Eluru, West Godavari District	--	Will regularly assume charge as Prl. Junior Civil Judge, Eluru
32.	Smt. Sunkara Sreedevi, V Addl. Junior Civil Judge, Guntur	Prl. Junior Civil Judge, Bhimavaram, West Godavari District	III Addl. Junior Civil Judge, Guntur	Sri G.Shanmuka Rao, Prl. Junior Civil Judge, Bhimavaram, West Godavari District
33.	Onrelief Sri G.Shanmuka Rao, Prl. Junior Civil Judge, Bhimavaram, West Godavari District	II Addl. Junior Civil Judge, Bhimavaram, West Godavari District	--	Will regularly assume charge as II Addl. Junior Civil Judge, Bhimavaram
34.	Sri A.Ramachandra Rao, Special Judicial Magistrate of First Class for Railways, Guntur.	II Metropolitan Magistrate for Railways, Vijayawada, Krishna District	Special Judicial Magistrate of First Class, Excise Court, Guntur	II Addl. Junior Civil Judge, Vijayawada.
35.	Sri Y.Gopala Krishna, Addl. Junior Civil Judge, Bapatla, Guntur District	I Addl. Junior Civil Judge, Anakapalle	Prl. Junior Civil Judge, Bapatla	Sri N. Srirama Krishna, I Addl. Junior Civil Judge, Anakapalle, Visakhapatnam District
36.	Onrelief Sri N. Srirama Krishna, I Addl. Junior Civil Judge, Anakapalle, Visakhapatnam District	Prl. Junior Civil Judge, Anakapalle	--	Will regularly assume charge as Prl. Junior Civil Judge, Anakapalle.
37.	Sri K.Ratna Kumar, Prl. Junior Civil Judge, Gurazala, Guntur District	Prl. Junior Civil Judge, Amalapuram, East Godavari District	I Addl. Junior Civil Judge, Gurazala	Junior Civil Judge, Mummidivaram both the posts of Prl./Addl. Junior Civil Judges Amalapuram.
	Sri K.Ratna Kumar after assumption of charge of Prl. Junior Civil Judge, Amalapuram, will be in full additional charge of Addl. Junior Civil Judge, Amalapuram until further orders.			

38.	Smt. B.Babi Rani, Prl. Junior Civil Judge, Ponnur, Guntur District	Prl. Junior Civil Judge, Piler, Chittoor District	Addl. Junior Civil Judge, Ponnur	Addl. Junior Civil Judge, Piler.
39.	Sri B.Appala Swamy, Prl. Junior Civil Judge, Repalle, Guntur District	Junior Civil Judge, Rayadurg, Anantapur District	Addl. Junior Civil Judge, Repalle	Junior Civil Judge, Kalyandurg
40.	Smt. M.Kumidini, Prl. Junior Civil Judge, Sattenapalle, Guntur District.	Prl. Junior Civil Judge, Vijayawada	I Addl. Junior Civil Judge, Sattenapalli	I Addl. Junior Civil Judge, Vijayawada
41.	Sri H.Amara Rangeswar Rao, II Addl. Junior Civil Judge, Sattenapalle, Guntur District.	Addl. Junior Civil Judge, Avanigadda	I Addl. Junior Civil Judge, Sattenapalli	Smt. K.Aruna, Addl. Junior Civil Judge, Avanigadda,
42.	Onrelief Smt. K.Aruna, Addl. Junior Civil Judge, Avanigadda, Krishna District.	Prl. Junior Civil Judge, Avanigadda	--	Will regularly assume charge as Prl. Junior Civil Judge, Avanigadda
43.	Sri K.Vasudeva Rao, I Addl. Junior Civil Judge, Narasaraopet, Guntur District	Junior Civil Judge, Guntakal, Anantapuram District	II Addl. Junior Civil Judge, Narasaropet	Special Judicial Magistrate of First Class for Railways, Guntakal
44.	Sri K.Janardhan, I Asst. Judge, City Civil Court, Secunderabad	Addl. Junior Civil Judge, Siddipet, Medak District	XI Assistant Judge, City Civil Court, Secunderabad	Prl. Junior Civil Judge, Gajwel.
45.	Smt. K.Vani, XIX Asst. Judge, City Civil Court, Hyderabad	II Addl. Junior Civil Judge-cum-XX Metropolitan Magistrate, Cyberabad at Malkajgiri, Rangareddy District [New Court]	XXII Assistant Judge, City Civil Court, Hyderabad	In consultation with the Prl. District and Sessions Judge, Rangareddy at L.B.Nagar
46.	Smt. M.Aruna, XX Asst. Judge, City Civil Court, Hyderabad	Prl. Junior Civil Judge, Godavarikhani, Karimnagar District	IX Assistant Judge, City Civil Court, Hyderabad	Prl. Junior Civil Judge, Manthani

47.	Smt. J.Maithreyi, XXI Asst. Judge, City Civil Court, Hyderabad	Junior Civil Judge, Maheswaram, Rangareddy District [New court]	X Assistant Judge, City Civil Court, Hyderabad	Prl. Junior Civil Judge, Ibrahimpattam.
48.	On relief Smt. G.Radhika, I Metropolitan Magistrate, Hyderabad.	I Addl. Junior Civil Judge-cum-XVI Metropolitan Magistrate, Cyberabad at Kukatpally, Rangareddy District	--	XI Metropolitan Magistrate, Kukatpally
49.	Sri M.Siva Sankar Prasad, IV Metropolitan Magistrate, Mobile Court, (M.V.Act), Hyderabad	Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Kamareddy, Nizamabad District	J.M.F.C. Excise Court, Hyderabad, his post and also the post of II Metropolitan Magistrate for Railways, Secunderabad	Prl. Junior Civil Judge, Kamareddy
	Smt. M.Padmaja, will be in full additional charge of the post of II Metropolitan Magistrate for Railways, Secunderabad till the completion of the Basic Training of Sri M.Raju, II Metropolitan Magistrate for Railways.			
50.	Smt. A.Sreedevi, II Addl. Rent Controller, Hyderabad	IV Metropolitan Magistrate, Mobile Court, (M.V. Act), Hyderabad	--	After completion of her Maternity leave shall take charge of her post from Judicial Magistrate of First Class, Excise Court, Hyderabad.
51.	Sri K.K.V.Bulli Krishna, III Addl. Rent Controller-cum-XV Asst. Judge, City Civil Court, Hyderabad	Judicial Magistrate of First Class, Badrachalam, Khammam District	IV Addl. Rent Controller, Hyderabad	Judicial Magistrate of First Class, Manuguru
52.	Sri T.Kesava, I Addl. Junior Civil Judge, Kadapa (Juvenile Court)	III Addl. Junior Civil Judge, Nellore	II Addl. Junior Civil Judge, Kadapa	V Addl. Junior Civil Judge, Nellore
53.	Sri G.Hari, III Addl. Junior Civil Judge, Kadapa	Prl. Junior Civil Judge, Srikalahasthi, Chittoor District	Special Judicial Magistrate of First Class, Excise Court, Kadapa	Addl. Junior Civil Judge, Srikalahasthi
54.	Smt. B.Radha Rani, Junior Civil Judge, Badvel, Kadapa District	Addl. Junior Civil Judge, Kovur, Nellore District	Junior Civil Judge, Sidhout.	Prl. Junior Civil Judge, Kovur

55.	Sri N.Sirish, Junior Civil Judge, Kamalapuram, Kadapa District	Junior Civil Judge, Kuppam, Chittoor District	II Addl. Junior Civil Judge, Kadapa.	Junior Civil Judge, Palamaner
56.	Smt. Kshamadesh Despande Judicial Magistrate of First Class, Special Mobile Court, Karimnagar	Judicial Magistrate of First Class, Special Mobile Court, Mahabubnagar	--	After completion of her Maternity Leave shall take charge of her post from Special Judicial Magistrate of First Class (Excise Court) Mahabubnagar.
57.	Sri G.Praveen Kumar, Special Judicial Magistrate of First Class, Excise Court, Karimnagar.	Prl. Junior Civil Judge, Siddipet, Medak District	I Addl. Junior Civil Judge, Karimnagar	Prl. Junior Civil Judge, Gajwel.
58.	Smt. D.Geetha Rani, Prl. Junior Civil Judge, Huzurabad, Karimnagar District	II Addl. Junior Civil Judge, Khammam	I Addl. Junior Civil Judge, Huzurabad	Judicial Magistrate of First Class, Special Mobile Court, Khammam
59.	Sri C.Vikram, Prl. Junior Civil Judge, Godavarikhani, Karimnagar District	Addl. Junior Civil Judge-cum-XVII Metropolitan Magistrate, Cyberabad at Rajendranagar, Rangareddy District	Prl. Junior Civil Judge, Manthani	VIII Metropolitan Magistrate, Cyberabad at Rajendranagar
60.	Smt. R.Sree Lekha, Junior Civil Judge, Peddapalli, Karimnagar District	Prl. Junior Civil Judge, Huzurabad, Karimnagar District	Prl. Junior Civil Judge, Manthani	I Addl. Junior Civil Judge, Huzurabad
61.	Smt. A.Sunitha Rani, II Addl. Junior Civil Judge, Khammam	III Addl. Junior Civil Judge, Kothagudem, Khammam District	Judicial Magistrate of First Class, Special Mobile Court, Khammam	I Addl. Junior Civil Judge, Kothagudem
62.	Sri D.Vijaya Saradhi Raju, III Addl. Junior Civil Judge, Khammam	Prl. Junior Civil Judge, Kothagudem, Khammam District	I Addl. Junior Civil Judge, Khammam	I Addl. Junior Civil Judge, Kothagudem
63.	Sri J.Srinivasa Rao, Judicial Magistrate of First Class, Bhadrachalam, Khammam District	Junior Civil Judge, Huzurnagar, Nalgonda District	Judicial Magistrate of First Class, Manuguru	Prl. Junior Civil Judge, Kodad.

64.	Smt. Ch.Sunandamma, II Addl. Judicial Magistrate of First Class, Kothagudem, Khammam District.	I Addl. Junior Civil Judge, L.B. Nagar, Rangareddy District	I Addl. Junior Civil Judge, Kothagudem	Smt. M. Shyam Sri, I Addl. Junior Civil Judge, L.B. Nagar, Rangareddy District
65.	Onrelief Smt. M. Shyam Sri, I Addl. Junior Civil Judge, L.B. Nagar, Rangareddy District	Prl. Junior Civil Judge, L.B. Nagar, Rangareddy District	--	Smt. M.Shyam Sri will regularly assume charge as Prl. Junior Civil Judge, L.B.Nagar, Rangareddy District.
66.	Sri G.Srinivas, III Addl. Junior Civil Judge, Kothagudem, Khammam District	Special Judicial Magistrate of First Class, Excise Court, Karimnagar	I Addl. Junior Civil Judge, Kothagudem	I Addl. Junior Civil Judge, Karimnagar
67.	Sri B.Rajesh, Prl. Junior Civil Judge, Sathupalli, Khammam District	Junior Civil Judge, Madhira, Khammam District	Junior Civil Judge, Yellandu	Junior Civil Judge, Yellandu
68.	Smt. L.Thejovathi, Prl. Junior Civil Judge, Machilipatnam, Krishna District	Prl. Junior Civil Judge, Nuzvid, Krishna District	I Addl. Junior Civil Judge, Machilipatnam	Sri K.Srinivasa Rao, Prl. Junior Civil Judge, Nuzvid
69.	Onrelief Sri K.Srinivasa Rao, Prl. Junior Civil Judge, Nuzvid, Krishna District	I Addl. Junior Civil Judge, Nuzvid	--	Will regularly assume charge as I Addl. Junior Civil Judge, Nuzvid.
70.	Smt. G.L.V.Saraswathi, Prl. Junior Civil Judge, Vijayawada, Krishna District	Junior Civil Judge, Naidupet, Nellore District (New Court)	I Addl. Junior Civil Judge, Vijayawada	Addl Junior Civil Judge Gudur.
71.	Smt. K.Madhavi Devi, VI Addl. Junior Civil Judge, Vijayawada, Krishna District	Addl. Junior Civil Judge, Bapatla, Guntur District	I Additional Junior Civil Judge, Vijayawada	Prl. Junior Civil Judge, Bapatla, Guntur District
72.	Sri K.Ch.Srinivas, I Metropolitan Magistrate for trial of cases under M.V.Act (Mobile Court), Vijayawada, Krishna District.	Prl. Junior Civil Judge, Repalle, Guntur District	III Addl. Junior Civil Judge, Vijayawada	Addl. Junior Civil Judge, Repalle

73.	Sri Shaik Meera Kasem Saheb, II Metropolitan Magistrate for Railways, Vijayawada, Krishna District.	Junior Civil Judge. Kotabommali, Srikakulam District	I Addl. Junior Civil Judge, Vijayawada	Junior Civil Judge, Narasannpaet
74.	Sri R.Venkateswara Sarma, III Metropolitan Magistrate(Municipal Mobile Court, Vijayawada, Krishna District.	Addl. Junior Civil Judge, Nidadavoulu West Godavari District	I Addl. Junior Civil Judge, Vijayawada	Smt D. Satyavathi Addl. Junior Civil Judge, Nidadavolu, West Godavari District
75.	Onrelief Smt. D. Satyavathi Addl. Junior Civil Judge, Nidadavolu, West Godavari District	Prl. Junior Civil Judge, Nidadavolu West Godavari District	--	Will regularly assume charge as Prl. Junior Civil Judge, Nidadavolu.
76.	Sri M.Babu, Prl. Junior Civil Judge, Avanigadda, Krishna District	I Addl. Junior Civil Judge, Kurnool	Addl. Junior Civil Judge, Avanigadda	II Addl. Junior Civil Judge, Kurnool.
77.	Sri D.Seshayya, I Addl. Junior Civil Judge, Nuzvid, Krishna District	Prl. Junior Civil Judge, Tanuku, West Godavari District	Prl. Junior Civil Judge, Nuzvid	Sri E.Rajendera Babu, Prl. Junior Civil Judge, Tanuku, West Godavari District
78.	On relief Sri E.Rajendera Babu, Prl. Junior Civil Judge, Tanuku, West Godavari District	II Addl. Junior Civil Judge, Tanuku, West Godavari District	--	Will regularly assume charge as II Addl. Junior Civil Judge, Tanuku
79.	Sri N.Srinivasa Rao, I Addl. Junior Civil Judge, Kurnool (Juvenile Court)	II Addl. Junior Civil Judge, Tadeapalligudem	II Addl. Junior Civil Judge, Kurnool.	Smt.P. Sri Satya Devi, II Addl. Junior Civil Judge, Tadeapalligudem
80.	On relief Smt.P. Sri Satya Devi, II Addl. Junior Civil Judge, Tadeapalligudem, West Godavari District.	Prl. Junior Civil Judge, Tadeapalligudem	--	Will regularly assume charge as Prl. Junior Civil Judge, Tadeapalligudem.
81.	Smt. M.V.N.Padmaja, Judicial Magistrate of First Class, Special Mobile Court, Kurnool.	I Addl. Junior Civil Judge, Tadeapalligudem	Special Judicial Magistrate of First Class, Excise Court, Kurnool.	II Addl. Junior Civil Judge, Tadeapalligudem.

82.	Smt. M.Prameela Rani, Prl. Junior Civil Judge, Adoni, Kurnool District	Addl. Junior Civil Judge, Tuni	I Addl. Junior Civil Judge, Adoni	Smt. R. Santhi Sree, Addl. Junior Civil Judge, Tuni
83.	On relief Smt. R. Santhi Sree, Addl. Junior Civil Judge, Tuni, East Godavari District	Prl. Junior Civil Judge, Tuni.	--	Will regularly assume charge as Prl. Junior Civil Judge, Tuni
84.	Smt. A.Sobha Rani, Junior Civil Judge, Alur, Kurnool District	I Addl. Junior Civil Judge, Kadapa (Juvanile Court)	I Addl. Junior Civil Judge, Adoni	II Addl. Junior Civil Judge, Kadapa
85.	Sri Mohd. Abdul Javeed Pasha, Junior Civil Judge, Nagarkurnool, Mahabubnagar District	II Addl. Junior Civil Judge, Nizamabad	His post and also the post of Junior Civil Judge, Achampet to Judicial Magistrate of First Class, Special Mobile Court, Nagarkurnool	I Addl. Junior Civil Judge, Nizamabad
86.	Smt. T.Suhasini, Addl. Junior Civil Judge (Juvenile Court), Sangareddy. Medak District	XIV Metropolitan Magistrate, Cyberabad at L.B. Nagar, Rangareddy District	Judicial Magistrate of First Class, Special Mobile Court, Sangareddy	Judicial Magistrate of First Class, Spl Mobile Court, L.B.Nagar Rangareddy District.
87.	Smt. G.Bhanumathi, Addl. Junior Civil Judge-cum-Special Judicial Magistrate of First Class, Medak.	Addl. Junior Civil Judge, Ibrahimpatnam, Rangareddy District (New Court)	Prl. Junior Civil Judge, Medak	Prl. Junior Civil Judge, Ibrahimpatnam
88.	Sri M.Rajender, Prl. Junior Civil Judge, Siddipet, Medak District	Junior Civil Judge, Peddapalli, Karimnagar District	Prl. Junior Civil Judge, Gajwel.	Prl. Junior Civil Judge, Manthani
89.	Sri K.V.Chandra Sekhar Rao, Addl. Junior Civil Judge, Siddipet, Medak District.	Addl. Junior Civil Judge, Nirmal, Adilabad District	Prl. Junior Civil Judge, Gajwel.	Prl. Junior Civil Judge, Nirmal
90.	Smt. N.Hemalatha, Junior Civil Judge, Huzurnagar, Nalgonda District.	Prl. Junior Civil Judge, Asifabad, Adilabad District.	Prl. Junior Civil Judge, Kodad.	Junior Civil Judge, Sirpur

91.	Smt. K.Prathush Kumari, II Addl. Junior Civil Judge, Nellore (Juvenile Court)	IV Addl. Junior Civil Judge, Guntur	I Addl. Junior Civil Judge, Nellore	VI Addl. Junior Civil Judge, Guntur
92.	Sri S.Praveen Kumar, IV Addl. Junior Civil Judge, Nellore.	VI Addl. Junior Civil Judge, Guntur	Prl. Junior Civil Judge, Nellore	Smt G.Anandi, VI Additional Junior Civil Judge, Guntur
93.	On relief Smt G.Anandi, VI Additional Junior Civil Judge, Guntur	Prl. Junior Civil Judge, Guntur	---	I Addl. Junior Civil Judge, Guntur.
94.	Ms. S.P.D.Vennela, III Addl. Junior Civil Judge, Nellore.	I Addl. Junior Civil Judge, Narsaraopet, Guntur District	V Addl. Junior Civil Judge, Nellore	II Addl. Junior Civil Judge, Narasaropet
95.	Smt. K.Padmini, Special Judicial Magistrate of First Class, for Railways, Nellore.	Judicial Magistrate of First Class, Special Mobile Court, Kurnool	V Addl. Junior Civil Judge, Nellore	Special Judicial Magistrate of First Class, Excise Court, Kurnool.
96.	Smt. S.Jaya Lakshmi, Addl. Junior Civil Judge, Kovur, Nellore District	Prl. Junior Civil Judge, Sattenapalle, Guntur District	Prl. Junior Civil Judge, Kovur	I Addl. Junior Civil Judge, Sattenapalli
97.	Sri N.Sasidhara Reddy, Prl. Junior Civil Judge, Sullurpet, Nellore District.	I Addl. Junior Civil Judge, Tirupati, Chittoor District	Additional Junior Civil Judge, Gudur	IV Addl. Junior Civil Judge, Tirupathi
98.	Sri B.Kiran Kumar, Junior Civil Judge, Udayagiri, Nellore District	Junior Civil Judge, Pathapatnam, Srikakulam District	Junior Civil Judge, Atmakur	Addl. Junior Civil Judge, Sompeta
99.	Sri M.Radha Krishna Chahavan, II Addl. Junior Civil Judge. Nizamabad	III Addl. Junior Civil Judge, Cyberabad at Kukatpally, Rangareddy District [New Court]	I Addl. Junior Civil Judge, Nizamabad	Prl. Junior Civil Judge-cum-IX M.M., Cyberabad at Kukatpally
100.	Sri G.Venu, Prl. Junior Civil Judge, Armoor, Nizamabad District.	Prl. Junior Civil Judge-cum-V Metropolitan Magistrate, Cyberabad at Medhcal, Rangareddy District	Addl. Junior Civil Judge, Armoor	Sri Syed Quayam Hussain, Prl. Junior Civil Judge-cum-V Metropolitan Magistrate, Cyberabad at Medhcal, Rangareddy District
	Sri G.Venu, after assumption of charge as Prl. Junior Civil Judge-cum-V Metropolitan Magistrate, Cyberabad at Medhcal, Rangareddy District will be in full additional charge of the post of III Addl. Junior Civil Judge, Medchal, until further orders.			

101.	On relief Sri Syed Quayam Hussain, Prl. Junior Civil Judge-cum-V Metropolitan Magistrate, Cyberabad at Medhcal, Rangareddy District	II Addl Junior Civil Judge-cum-XV Metropolitan Magistrate, Cyberabad at Medhcal, Rangareddy District	--	Will regularly assume charge as II Addl Junior Civil Judge-cum-XV Metropolitan Magistrate, Cyberabad at Medhcal, Rangareddy District
102.	Sri G.V.Mahesh Nath, Prl. Junior Civil Judge, Bodhan, Nizamabad District	Prl. Junior Civil Judge, Sangareddy, Medak District	Addl. Junior Civil Judge, Bodhan	Special Judicial Magistrate of First Class, Excise Court, Sangareddy
103.	Sri B.Radha Kishan Rao, Addl. Junior Civil Judge-cum-Spl. JMFC Mobile Court, Kamareddy, Nizamabad District.	Addl. Junior Civil Judge, Cyberabad at Rajendranagar, Rangareddy District [New Court]	Prl. Junior Civil Judge, Kamareddy	Prl. Junior Civil Judge-cum-VIII M.M., Cyberabad at Rajendranagar
104.	Smt. T.Haritha, Prl. Junior Civil Judge, Ongole, Prakasam District	Prl. Junior Civil Judge, Sullurpeta, Nellore District	I Addl. Junior Civil Judge, Ongole	Additional Junior Civil Judge, Gudur
105.	On relief, Smt. P.Lakshmi Kumari, I Addl. Junior Civil Judge, Ongole.	Prl. Junior Civil Judge, Ongole.	--	Will regularly assume charge as Prl. Junior Civil Judge, Sangareddy.
106.	Sri N.Raja Sekher, Prl. Junior Civil Judge, Kandukur, Prakasam District.	Prl. Junior Civil Judge, Chirala, Prakasam District	His post and also the post of Addl. Junior Civil Judge, Kandukur to III Addl. Junior Civil Judge, Ongole.	Addl. Junior Civil Judge, Chirala.
107.	Ms. A.Geetha Vani, Junior Civil Judge, Kanigiri, Prakasam District.	Special Judicial Magistrate First Class, Excise Court, Anantapuram	Junior Civil Judge, Podili	Judicial Magistrate of First Class, Special Mobile Court. Ananthapuram
108.	Sri Bakaraju Srinivasa Rao, Prl. Junior Civil Judge, L.B. Nagar, Rangareddy District.	Junior Civil Judge, Mahabubnagar	I Addl. Junior Civil Judge, L.B.Nagar	Special Judicial Magistrate of First Class, Excise Court, Mahabubnagar

109.	Sri P. Anjaneyulu, XIII Metropolitan Magistrate, Cyberabad, at L.B.Nagar, Rangareddy District	I Metropolitan Magistrate, Municipal Court, Hyderabad	Judicial Magistrate of First Class, Special Mobile Court, L.B.Nagar, Rangareddy District	Smt. G.Radhika, I Metropolitan Magistrate, Hyderabad
110.	Smt. J.Kavitha, XIV Metropolitan Magistrate, Cyberabad, at L.B.Nagar, Rangareddy District	Prl. Junior Civil Judge, Ibrahimpatnam, Rangareddy District	Judicial Magistrate of First Class, Special Mobile Court, L.B.Nagar, Rangareddy District	Judicial Magistrate of First Class, Special Mobile Court, L.B.Nagar, Rangareddy District and also the post of Junior Civil Judge, Maheswaram and Addl. Junior Civil Judge, Ibrahimpatnam till the substitute assumes charge.
111.	Sri S.Nageswar Rao, Prl. Junior Civil Judge, Ibrahimpatnam, Rangareddy District	Prl. Junior Civil Judge, Khammam	Judicial Magistrate of First Class, Special Mobile Court, L.B.Nagar, Rangareddy District his post and also the posts of Junior Civil Judge, Maheswaram and Addl. Junior Civil Judge, Ibrahimpatnam.	Smt. D. Madhavi Krishna Prl. Junior Civil Judge, Khammam
112.	Onrelief Smt. D. Madhavi Krishna Prl. Junior Civil Judge, Khammam	III Addl. Junior Civil Judge, Khammam	--	Will regularly assume charge as III Addl. Junior Civil Judge, Khammam
113.	Smt. D.Varoodhini, II Addl. Junior Civil Judge-cum-XV Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District	IV Addl. Junior Civil Judge, Kukatpally, Rangareddy District [New Court]	Prl. Junior Civil Judge-cum-XV M.M., Cyberabad at Medchal.	I Addl. Junior Civil Judge-cum- XVI M.M., Cyberabad at Kukatpally

114.	Smt. P.Uma Maheswari, Addl. Junior Civil Judge-cum-XVII Metropolitan Magistrate, Rajendernagar, Rangareddy District	Addl. Junior Civil Judge, Sathupalli, Khammam District	VIII Metropolitan Magistrate, Cyberabad at Rajendranagar	Ms. V.Satya Lakshmi Prasanna, Addl. Junior Civil Judge, Sathupalli, Khammam District
115.	Onrelief Miss. V. Satya Lakshmi Prasanna, Addl. Junior Civil Judge, Sathupalle, Khammam District	Prl. Junior Civil Judge, Sathupalli, Khammam District	--	Will regularly assume charge as Prl. Junior Civil Judge, Sathupalli
116.	Smt. B.Sridevi, I Addl. Junior Civil Judge-cum-XVI Metropolitan Magistrate, Cyberabad at Kukatpally, Rangareddy District	XIII Addl. Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District	XI Metropolitan Magistrate, Kukatpally	Judicial Magistrate of First Class, Special Mobile Court, L.B.Nagar, Rangareddy District
117.	Smt. B.Nirmala, Junior Civil Judge, Ichapuram, Srikakulam District	Junior Civil Judge, Anaparthi, East Godavari District	Addl. Junior Civil Judge, Sompeta	VI Addl. Junior Civil Judge, Rajahmundry
118.	Nagireddy Srinivas, Prl. Junior Civil Judge, Sompeta, Srikakulam District	Judicial Magistrate of First Class, Special Mobile Court, Kakinada, East Godavari District	Addl. Junior Civil Judge, Sompeta	His post and also the post of Special Judicial Magistrate of First Class, Excise Court, Kakinada from I Addl. Junior Civil Judge, Kakinada.
	Sri Nagireddy Srinivas after assumption of charge as Judicial Magistrate of First Class, Special Mobile Court, Kakinada, will be in full additional charge of the post of Spl. Judicial Magistrate of First Class, Excise Court, Kakinada until further orders.			
119.	Smt. Y.Bindhu Madhavi, III Addl. Junior Civil Judge, Visakhapatnam.	V Addl. Junior Civil Judge, Guntur	V Addl. Junior Civil Judge, Visakhapatnam	III Addl. Junior Civil Judge, Guntur

120.	Sri G.Ganga Raju, Rent Controller-cum-IV Addl. Junior Civil Judge, Visakhapatnam	Prl. Junior Civil Judge, Parvathipuram, Vizianagaram District	V Addl. Junior Civil Judge, Visakhapatnam	Addl. Junior Civil Judge, Parvathipuram
121.	Sri M.Sridhar, II Metropolitan Magistrate, Railways, Visakhapatnam.	III Addl. Junior Civil Judge, Kadapa	III Metropolitan Magistrate, Visakhapatnam	Special Judicial Magistrate of First Class, Excise Court, Kadapa
122.	Smt. S.Aruna Sri Special Judicial Magistrate of First Class, Excise Court, Visakhapatnam.	Special Judicial Magistrate of First Class for Railways, Nellore	III Metropolitan Magistrate, (Special Mobile Court), Visakhapatnam.	V Addl. Junior Civil Judge, Nellore
123.	Sri Marpu Sridhar, Prl. Junior Civil Judge, Bheemunipatnam-cum- IV M.M. Visakhapatnam at Bheemunipatnam.	Junior Civil Judge, Udayagiri, Nellore District.	III Metropolitan Magistrate (Special Mobile Court), Visakhapatnam	Junior Civil Judge, Atmakur
124.	Sri M.Subba Rao, Special Judicial Magistrate of First Class (Excise Court), Vizianagaram	Addl. Junior Civil Judge, Alamuru, East Godavari District	Judicial Magistrate of First Class, Special Mobile Court, Vizianagaram	Prl. Junior Civil Judge, Alamuru
125.	Smt. Naseem Sultana, VII Addl. Junior Civil Judge, Warangal	II Addl. Junior Civil Judge, Mancherial, Adilabad District.	VI Addl. Junior Civil Judge, Warangal	I Addl. Junior Civil Judge, Mancherial
126.	Manda Venkateswara Rao, II Addl. Junior Civil Judge, Bhimavaram, West Godavari District	V Addl. Junior Civil Judge, Kakinada, East Godavari District	Prl. Junior Civil Judge, Bhimavaram.	II Addl. Junior Civil Judge, Kakinada.
127.	Sri K.Madhu Swamy, Judicial Magistrate of First Class, Jangareddigudem, West Godavari District	Prl. Junior Civil Judge, Adoni, Kurnool District.	His post and also the post of Junior Civil Judge, Jangareddigudem to the II Addl. Junior Civil Judge, Kovvur	I Addl. Junior Civil Judge, Adoni

128.	Smt. K.Syamala Devi, Prl. Junior Civil Judge, Kovvur, West Godavari District	Prl. Junior Civil Judge, Bheemunipatnam, Visakhapatnam District	I Addl. Junior Civil Judge, Kovvur	III Metropolitan Magistrate (Special Mobile Court), Visakhapatnam
129.	Sri Shaik Jaani Basha, Prl. Junior Civil Judge, Nidadavolu, West Godavari District	Prl. Junior Civil Judge, Hindupur, Anantapur District	Addl. Junior Civil Judge, Nidadavolu	Junior Civil Judge, Madakasira
130.	Miss. K.Madhavi, I Addl. Junior Civil Judge, Tadepalligudem, West Godavari District	Judicial Magistrate of First Class for Railways, Guntur	II Addl. Junior Civil Judge, Tadepalligudem	Special Judicial Magistrate of First Class, Excise Court, Guntur
131.	Smt. P.Vijaya, II Addl. Junior Civil Judge, Tanuku, West Godavari District	V Addl. Junior Civil Judge, Tirupati, Chittoor District.	I Addl. Junior Civil Judge, Tanuku	IV Addl. Junior Civil Judge, Tirupathi.
132.	Smt. T.Madhavi, Junior Civil Judge, Sultanabad, Karimnagar District.	Judicial Magistrate of First Class, Special Mobile Court, Karimnagar.	--	Special Judicial Magistrate of First Class, Excise Court, Karimnagar.
	Smt. T.Madhavi, after assumption of charge as Judicial Magistrate of First Class, Special Mobile Court, Karimnagar she will be in full additional charge of the post of Junior Civil Judge, Sultanabad, until further orders.			
133.	Sri J.V.V.Satyanarayana Murthy, I Addl. Junior Civil Judge, Vijayawada, Krishna District.	III Metropolitan Magistrate, Municipal Mobile Court, Vijayawada	III Addl. Junior Civil Judge, Vijayawada	Will regularly assume charge as III Metropolitan Magistrate, Municipal Mobile Court, Vijayawada.

The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, until further orders/till the substitute posted takes charge.

NOTE:

1. All the officers under orders of transfer are directed to join their new stations on or before 01.06.2015.
2. All the officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved and join at their new stations.
3. All the officers who are under orders of transfer shall fill up Part-I and Part-II of Annual Confidential Reports and submit the same to the concerned Prl. District Judges and relieve themselves.

4. In case the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the concerned officers will seek instructions from the concerned Unit Head who in turn will make alternative arrangements, intimating the same to the High Court.
5. Smt. T.Madhavi, is not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since the officer is transferred to the present station at her request.
6. The Order placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

S. Jagannathan
REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the **Acting Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Personal Secretaries to the **Registrars, and District Judge (Enquiries)**, High Court of Judicature at Hyderabad (for placing before the Registrars for information).
4. The Central Project Coordinator, High Court of Judicature at Hyderabad (**with a request to direct the concerned to upload the proceedings in the High Court's Website**)
5. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Hyderabad.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. The Chief Judge, City Civil Court, Hyderabad
11. The Chief Judge, City Small Causes Court, Hyderabad
12. The Metropolitan Sessions Judge, Hyderabad.
13. **THE PRL. DISTRICT JUDGES:**
Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
14. **THE I ADDL. DISTRICT JUDGES:**
Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

15. The Metropolitan Sessions Judge, Visakhapatnam and Vijayawada.
16. The Pay and Accounts Officer, Hyderabad.
17. **THE DISTRICT TREASURY OFFICERS:**
Adilabad, Anantapur, Chittoor, Kakinada, Guntur, Kadapa, Karimnagar, Khammam, Machilipatnam, Kurnool, Mahabubnagar, Sangareddy, Nalgonda, Nellore, Nizamabad, Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and Eluru.
18. The Section Officers:- (a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section and (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad.
19. **THE EDITORS:**
 1. THE HINDU, HYDERABAD.
 2. THE DECCAN CHRONICLE, SECUNDERABAD
 3. THE NEW INDIAN EXPRESS, HYDERABAD
 4. THE EENADU, HYDERABAD
 5. THE VAARTHA, HYDERABAD.
 6. THE ANDHRA JYOTHI. HYDERABAD.
 7. THE SIASAT, HYDERABAD
 8. THE JANATHA DAILY, 20-125, 4th Street, Sarada Nagar Colony, Dilsukhnagar, Hyderabad.